

39

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 341/2017 in CP (CAA) No. 63/NCLT/AHM/2017
With CA(CAA) No. 36/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

Name of the Company: Safal Consturction Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dharmista Raval	Advocate	Applicant	<u>Raval</u>
2.				

ORDER

Learned Advocate Ms. Dharmista Raval present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 29.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**